

## Annexure 3

Name of the corporate debtor: Cox and Kings Global Services Private Limited; Date of commencement of CIRP: 05-01-2023 (Order Receipt Date: 09-01-2023); List of creditors as on: 27-01-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indusind Bank Limited	20 January 2023	11,78,26,26,675	11,78,26,26,675	Corporate Guarantee given to Indusind Bank for credit facility availed by Parent Company	11,78,26,26,675	11,78,26,26,675	NO	100.00%	-	-	-	-	NA
<b>Total</b>			<b>11,78,26,26,675</b>	<b>11,78,26,26,675</b>		<b>11,78,26,26,675</b>			<b>100%</b>	-	-	-	-	